

TRIPURA JUDICIAL ACADEMY
TRIPURA : AGARTALA

No.F.14(5)-TJA/2015-18/3800-13

Dated, Agartala, the 9th March, 2018.

N O T I F I C A T I O N

Hon'ble the High Court has been pleased to nominate the following Judicial Officers of Tripura to attend the National Conference on Commercial Disputes – 2018, scheduled to be held **on 24th & 25th March, 2018** at Tamil Nadu State Judicial Academy (TNSJA) Regional Centre, Madurai.

- (01). **Smt. S. Das, Judge, Family Court, Udaipur, Gomati Judicial District.**
- (02). **Sri S. Bhattacharjee, Addl. District & Sessions Judge (Court No. 5), West Tripura Judicial District, Agartala.**

The attendance in the said programme will be treated as official duty.

By order,

Sd/-

(A. Debbarma)
Registrar (Judicial)
High Court of Tripura
I/C Director, Tripura Judicial Academy

Copy to: -

01. The Registrar General, High Court of Madras, Chennai (Email: regrgenl@nic.in).
02. The Director, Tamil Nadu State Judicial Academy, No. 30/95, P.S.K.R. Salai, Raja Annamalaipuram, Chennai-600028 (Email: tnsja.tn@nic.in/tnsja.tn@gmail.com).
03. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centre, Alagar Koil Road, K. Pudur, Madurai-625002 (E-mail: tnsja.rc.mdu@gmail.com).
04. The District & Sessions Judge, West Tripura Judicial District, Agartala.
05. The District & Sessions Judge, Gomati Judicial District, Udaipur.
06. The Registrar (Vigilance), High Court of Tripura, Agartala.
07. The Judge, Family Court, Udaipur, Gomati Judicial District;
08. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala.
10. The Secretary to the Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala for kind appraisal of His Lordship.
11. The Secretary attached to the Registrar General, High Court of Tripura, Agartala.
12. Smt. S. Das, Judge, Family Court, Udaipur, Gomati Judicial District (sankari.das@aij.gov.in) along with a copy of the letter dated 02.03.2018 of the Registrar General, High Court of Madras, Chennai with its enclosures for information and necessary action. She is requested to send her travel itinerary on or before 16.03.2018 to the Director, TNSJA, Chennai and to the Deputy Director, TNSJA, Regional Centre, Madurai by e-mail.

13. Sri S. Bhattacharjee, Addl. District & Sessions Judge (Court No. 5), West Tripura Judicial District, Agartala (sanjoy.bhattacharjee@aij.gov.in) along with a copy of the letter dated 02.03.2018 of the Registrar General, High Court of Madras, Chennai with its enclosures for information and necessary action. He is requested to send his travel itinerary on or before 16.03.2018 to the Director, TNSJA, Chennai and to the Deputy Director, TNSJA, Regional Centre, Madurai by e-mail.
14. The System Analyst, High Court of Tripura, Agartala with request to upload the Notification in the website of the High Court of Tripura & Tripura Judicial Academy.

09/03/18
Registrar (Judicial)
High Court of Tripura
I/C Director, Tripura Judicial Academy